

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 260/2001  
in  
OA 1036/1997

(19)

New Delhi this the 29th day of August, 2001

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)  
Hon'ble Shri Govindan S.Tampi, Member (A)

Ex. Constable Joginder Singh  
S/O Shri Amer Singh,  
R/O Village- Nuna Maira,  
Distt-Jhajjar, Haryana

..Petitioner

(By Advocate Shri Sachin Chauhan )

VERSUS

Dr.Chander Parkash,  
Joint Commissioner of Police,  
Police Headquarters, I.P.Estate,  
MSO Building, New Delhi.

..Respondent

(By Advocate Shri Ajay Gupta )

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)

Shri Sachin Chauhan, learned counsel submits that he is satisfied with the implementation of the Tribunal's order dated 23.10.2000 in OA 1036/1997 by the respondents.

2. Noting the above, CP 260/2001 is dismissed. Notice to the alleged contemnor is discharged. File be consigned to the record room.

(Govindan S.Tampi)  
Member (A)

(Smt.Lakshmi Swaminathan )  
Vice Chairman(J)

SK

Lakshmi Swaminathan